

SPECIAL BENCH

O-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/673(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th DECEMBER, 2020, 10:30 A.M

Name of the Company	RATHI STEEL INDUSTRIES PVT. LTD. Vs. B.S. ENGINEERING MACHINERY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Sandip Kumar Bhattacharyya, Advocate

2. Mr. Aviroop Bhattacharya, Advocate }..on behalf of the Corporate Debtor.

1. Mr. Siddharth Shroff, Advocate }... for the Operational Creditor.

Order

Mr. Siddharth Shroff, Ld. Counsel for the Operational Creditor present. Mr. Sandip Kumar Bhattacharyya and Mr. Aviroop Bhattacharya, Ld. Counsel appears for the Corporate Debtor present.

Ld. Counsel for the Operational Creditor seeks time to file rejoinder in the matter, at request, two weeks time is granted. Rejoinder shall be served in advance to Ld. Counsel appearing for the Corporate Debtor and also upload it in the e-filing portal and ensure free from defects.

List this matter on 17.02.2021.

Rajasekhar V.K.
Member (Judicial)